

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-89(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.01.2018**

**NAME OF THE COMPANY: Gozoop Online Pvt. Ltd. Vs. OM Pizzas and
Eats India Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


For the Petitioner (s): None

For the Respondent (s): None

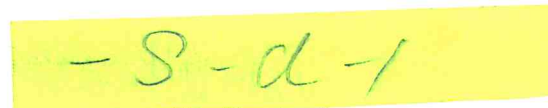
ORDER

Present none.

In the interest of justice adjourned to 6th February, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**